

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:785
ANSWERED ON:19.03.2012
PIRACY IN INTERNATIONAL WATERS
Bajwa Shri Partap Singh;Ray Shri Rudramadhab

Will the Minister of DEFENCE be pleased to state:

- (a) whether India China have signed a pact to tackle piracy in international waters;
- (b) if so, the terms and conditions thereof and areas to be covered thereunder;
- (c) whether the Government plans to sign such pacts with other neighbouring countries to counter militant activities and check piracy;
- (d) if so, the details thereof; and
- (e) if not, the other measures being adopted in this regard?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) & (b): No pact has been signed between India and China to tackle piracy. However, India, China and Japan have recently agreed for better coordination amongst their Naval ships deployed for escort of Merchant ships in the Gulf of Aden.

(c) to (e): There are no plans to sign such pacts. Nevertheless, the security and surveillance apparatus for coastal defence has been enhanced over the years. Further, strengthening of the coastal security apparatus is an ongoing process considering the needs and changing security scenario as well as the threat perception.